

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2499  
ANSWERED ON:06.02.2014  
RAIL TARIFF AUTHORITY  
Kumar Shri P.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether establishment of an adhoc rail tariff authority has been approved;
- (b) If so, the details thereof;
- (c) whether the Railways have received Government approval for setting up of two electric and diesel locomotive factories as joint ventures; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.2499 BY SHRI P.KUMAR TO BE ANSWERED IN LOK SABHA ON 06.02.2014 REGARDING RAIL TARIFF AUTHORITY.

(a) & (b) Government has approved setting up of Rail Tariff Authority as an interim body, who will advise the Ministry of Railways on all matters related to fixation of tariffs. A Government resolution dated 27.01.2014 to this effect has been issued.

(c) & (d) Yes, Madam. The Cabinet in its meeting held on January 20, 2014 has approved the bid documents for setting up one Diesel Loco Factory at Marhowra and one Electric Loco Factory at Madhepura.